

# LOK SABHA

## BULLETIN-PART II

(General Information relating to Parliamentary and other matters)

Nos. 8009-8037]

[Friday, February 2, 2024/ Magha 13, 1945 (Saka)

No. 8009

Table Office

### Provisional Programme for Financial Business during the Fifteenth Session of Seventeenth Lok Sabha

Provisional Programme for financial business during the Fifteenth Session of Seventeenth Lok Sabha (as furnished by Ministry of Parliamentary Affairs) is as follows: -

#### Interim Union Budget for 2024-25

1.2.2024	Thursday	* (i) Presentation of Interim Union Budget for 2024-2025 at 11.00 A.M. * (ii) Introduction of the Finance Bill, 2024.
5.2.2024	Monday	Presentation of : (a) Supplementary Demands for Grants, 2023-24. (b) Interim Budget for Union Territory of Jammu & Kashmir for 2023-24. (c) Supplementary Demands for Grants of Union Territory of Jammu & Kashmir for 2023-24.
6.2.2024	Tuesday	(i) General Discussion on Interim Union Budget for 2024-2025.
7.2.2024	Wednesday	(ii) Discussion and Voting on:-  (a) Demands for Grants on Account for 2024-25 and introduction, consideration and passing of the related Appropriation Bill.  (b) Supplementary Demands for Grants for 2023-24 and introduction, consideration and passing of the related Appropriation Bill.  (iii) Consideration and passing of the Financial Bill, 2024.
8.2.2024	Thursday	(i) General Discussion on Interim Budget for Union Territory of Jammu & Kashmir for 2024-2025.  (ii) Discussion and Voting on:- (a) Demands for Grants on Account of Union Territory of Jammu & Kashmir for 2024-25 and introduction, consideration and passing of the related Appropriation Bill.  (b) Supplementary Demands for Grants of Union Territory of Jammu & Kashmir for 2023-24 and introduction, consideration and passing of the related Appropriation Bill.

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\* Union Interim Budget and the Finance Bill, 2024 has since been presented and introduced by the Finance Minister on 1.2.2024.  
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